

HIGH COURT OF TRIPURA AGARTALA

No. F. 6(2)(a)-HC/2021/14731

Dated, Agartala, the 21st June, 2022

<u>O R D E R</u>

The Hon'ble High Court has been pleased to distribute Genuine WINDOWS 10 PRO 64 bit Operating System (OS) for the Laptops (now loaded with Ubuntu Linux OS) allotted to the following Judicial Officers of the State of Tripura:

Sl. No.	Name of the Judicial Officer	Carton Number of the WINDOWS 10 Pro Package
1	Shri Angshuman Choudhury	SP2100093432
2	Shri Yoginder Pal	SP2100093433
3	Shri Surya Deo Singh	SP2100093434
4	Smt Surabhi Shekhar	SP2100093435
5	Shri Abhijit Adhikari	SP2100093436
6	Shri Piyush Priyadershi	SP2100093437
7	Shri Gaurav Kumar Shahi	SP2100093438
8	Smt. Archana Reang	SP2100093439
9	Smt. Papri Debarma	SP2100093440
10	Smt. Madhumita Biswas	SP2100093441
11	Shri Avinash Jamatia	SP2100093442
12	Shri Samuel Molsom	SP2100093443
13	Smt. Lisa Debbarma	SP2100093444
14	Shri Bikash Debbarma	SP2100093445
15	Smt. Swastika Das	SP2100093446
16	Smt. Debjani Majumder	SP2100093447
17	Shri Ayan Chowdhury	SP2100093448
18	Smt. Susmita Das	SP2100093449

19	Smt. Reena Debbarma	SP2100093450
20	Shri Thomas Lalditsaka Darlong	SP2100092464
21	Shri Ali Haydar Khan	SP2100092465
22	Smti Aparajita Singha	SP2100092466
23	Shri Aritra Das	SP2100092467
24	Shri Koushik Karmakar	SP2100092468

The above mentioned Judicial Officers are directed to collect the package of the Genuine WINDOWS 10 PRO 64 bit OS for their Laptops from the Sr. System Officer, eCourts Services, High Court of Tripura by themselves or through special messenger.

This is issued with immediate effect.

Sd/-(D.M. Jamatia) REGISTRAR GENERAL

No. F. 6(2)(a)-HC/2021/<u>14732-764</u>

Dated, Agartala, the 21st June, 2022

Copy to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind apprisal of His Lordship;
- 2. Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura for kind apprisal of His Lordship;
- 3. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind apprisal of His Lordship;
- 4. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for kind apprisal of His Lordship;
- 5. Director, Tripura Judicial Academy, Agartala;
- 6. The LR & Secretary, Law, Government of Tripura, Agartala;
- 7. **The District and Sessions Judge,** Gomati Judicial District, Udaipur / Khowai Judicial District, Khowai / North Tripura Judicial District, Dharmanagar / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia;
- 8. The Registrar (Vigilance), High Court of Tripura, Agartala;
- 9. The Registrar (Judicial), High Court of Tripura, Agartala;

- 10. The Family Judge, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District;
- 11. The Member Secretary, TSLSA, Agartala;
- 12. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
- 13. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
- 14. The Joint Registrar, High Court of Tripura, Agartala;
- 15. The Dy. Registrar (Judl.), High Court of Tripura, Agartala;
- 16. The Dy. Registrar (Vig.)-cum-CPC, High Court of Tripura, Agartala;
- 17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is requested to upload this Order in the official website of the High Court of Tripura immediately. He is also requested to send this Order to the enlisted Judicial Officers of Tripura by email.
- 18. The Sr. System Officer, eCourts Services, High Court of Tripura for information and necessary action.
- 19. ORDER File.

REGISTRAR GENERAL